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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/190/2016
NAME OF THE PETITIONER(S) : B. Nanda kumar
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Rajasekhar VK consult @ nslaw.in 95001 53344	Counsel for the petitioner	Rajasekhar.
2.	THIRIYAMBATH KANNIAH	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. For hearing submissions of the counsel for petitioner, time extended at request. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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